

(22)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/9/2017
NAME OF THE PETITIONER(S) : S. BALASUBRAMANIAN + 14
NAME OF THE RESPONDENT(S) : ARUNA THEATRES & ENTERPRISES PVT LTD
UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	C. UMASHANKAR	Counsel for R1 & 4	C. Umashankar 08/01/18
2.	A. Srivastava for B. Dhanraj	Counsel for R6	A. Srivastava 08/01/18
3.	P. SETHU.	Counsel for R3	P. Sethu 08/01/18
4.	T. Hemalatha	Counsel for Petitioner	T. Hemalatha 08/01/18
5.	R. RAJESH	Counsel for R5	R. Rajesh 08/01/18
6.	P. Tamil Selvi for Ambalimenon.	Counsel for R2	P. Tamil Selvi for Ambalimenon. 08/01/18

ORDER

Counsel for Petitioner present. Counsel for Applicant present. Counsels for R1 and R4, R2, R3, R5 and R6 present. Mr. Vinoth, Shareholder in person present and filed an application for impleadment; copy of the same is given to the Counsel for Petitioner. Counsels for R1 and R4, R2, R3, R5 and R6 have no objection in case Application for impleadment is allowed. Counsel for the Petitioner has raised the objection. The Petitioner is directed to file counter before next date of hearing. Matter is posted for arguments. Put up on **22.01.2018 at 10.30 A.M.**


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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